

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

APPLICATION Nos. 265 & 266/87(T)
(WP. NO. 13332 & 13333/79)

COMMERCIAL COMPLEX, (BDA)
INDIRANAGAR,
BANGALORE-560 038.

DATED: 10-6-87

APPLICANT

VS

Shri Rajaram Sistla & another

TO

1. Shri V.H. Ron
Advocate
9, Kumara Park East
Bangalore - 560 001
2. The Secretary
Ministry of Defence
South Block
New Delhi-110 011
3. Shri Sarjit Singh
Senior Scientific Officer II
Directorate of Aeronautics
Sena Bhavan
New Delhi - 110011
4. Shri M.S. Padmarajaiah
Senior Central Govt. Stng Counsel
High Court Buildings
Bangalore - 560 001

RESPONDENTS

The Secy, M/o Defence and another

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90/6/87
SUBJECT: SENDING COPIES OF ORDER PASSED BY THE
BENCH IN APPLICATION NO. 265 & 266/87(T)

Please find enclosed herewith the copy of the Order
passed by this Tribunal in the above said Application on
10-6-87.

ENCL: As above.

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serve
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return

P. R. [Signature]
for DEPUTY REGISTRAR
(JUDICIAL)

**IN THE CENTRAL ADMINISTRATIVE
TRIBUNAL ADDITIONAL BENCH,
BANGALORE**

ORDER SHEET

Application No^s 265 & 266 of 1987 (T)

Applicant

Shri Rajaram Sistla & another

Advocate for Applicant

Shri V.H. Ron

Respondent

The Secy, M/o Defence & another

Advocate for Respondent

Shri M.S. Padmarajaiah

Orders of Tribunal

KSP(VC)/LHARM

10/6/87

A. Nos 265 & 266/87

O R D E R

In pursuance of our order dated 27.5.87, Shri MS Padmarajaiah, Senior Central Government Standing Counsel, has effected service of notices on Shri VH Ron, learned counsel for the applicant. Shri VH Ron, learned counsel for the applicant has also filed a memo before the Registrar on 10.6.87 stating that these petitions may be dismissed for non-prosecution. In the memo, Shri Ron has stated that both the applicants have resigned and left their jobs and therefore these applications may be dismissed for non-prosecution. We accept the memo of the learned counsel for the applicants and dismiss these applications for non-prosecution. But in the



circumstances of the case, we direct the parties to bear their own costs.



sr

Mr. Justice
VICE CHAIRMAN
10/10/87

DR
MEMBER (A)

- True Copy -

P. Chandra M/10/87
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE